

HIGH COURT OF DELHI : NEW DELHI
(MEDIATION AND CONCILIATION CENTRE)

NO.69/Misc.16/Mediation/DHC

Dated : 12.01.2026

PUBLIC NOTICE


It is hereby circulated for information of all concerned that the Mediation & Conciliation Project Committee (MCPC), Supreme Court of India, has launched 90 days 'Mediation For the Nation 2.0' Drive, starting from January 02, 2026 with an aim to settle pending cases in all the Taluka Courts, District Courts and High Courts of India.

This initiative aims to resolve pending cases having elements of settlement including matters pending under each of the following categories, which may be referred to Mediation :

1	Matrimonial Cases including DV Act cases and 498A IPC/85 BNS cases	2	Cheque Bounce Cases
3	Accident Claims Cases	4	Criminal Compoundable Cases
5	Land Acquisition Cases	6	Partition Cases
7	Eviction Cases	8	Commercial Disputes
9	Suitable Service Matters Cases	10	Labour Act cases
11	Contract Act cases	12	Consumer Cases
13	Other Suitable Civil Cases		

Pending cases of abovementioned categories are being listed before Joint Registrars (Judicial) of this Court under the Heading, 'Mediation For the Nation 2.0' Drive, for referring suitable cases for Mediation. Parties/counsels are requested to attend their matters and to consider giving their consent for referral to Mediation.

The general public/litigants/advocates are hereby informed and encouraged to actively participate in this initiative which offers a faster and effective method of dispute resolution contributing to the larger goal of justice for all.


(Vandana Kairon)
Registrar (Mediation & Conciliation)
For Registrar General

Endst. No. 69 - 78/Mediation-16/DHC

Dated: 12.01.2026

Copy to :-

1. The Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. Private Secretaries attached with Hon'ble Judges with the request to bring the contents of this Public Notice to the knowledge of Hon'ble Judges.
3. All the Registrar(s)/ OSDs/ Coordinator, DIAC
4. All The Principal District & Sessions Judges of the district Courts of Delhi with a request to bring the content of this Public Notice in the knowledge their respective Bar Association.
5. The Joint Registrar-cum-PA to Registrar General
6. The Secretary, Delhi High Court Legal Services Committee (DHCLSC), 34-38 Lawyer's Chambers, Delhi High Court, New Delhi - 110001.

7. The Secretary, Delhi State Legal Services Authority(DSLSA), Central Office, Pre-fab Building, First Floor, Patiala House Courts, New Delhi - 110001.

8. The Joint Director, IT Cell of this Court with the request to upload the Notice on the Intranet and Website of this Court.

9. The President/Honorary Secretary, Delhi High Court Bar Association, New Delhi.

10. Guard File

Car
12-01-2016

Ag (17001)

Rakesh Kumar

(Rakesh Kumar)
Joint Registrar (Mediation & Conciliation)